

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P.

Monday, the 10th day of October 2022 / 18th Aswina, 1944
CONTEMPT CASE(CRIMINAL) NO. 1 OF 2022(S)

SUO MOTU CONTEMPT CASE (CRIMINAL) UNDER SECTION 2(C)
OF THE CONTEMPT OF COURTS ACT,1971 READ WITH RULE 7 OF
THE CONTEMPT OF COURT (HIGH COURT OF KERALA) RULES.

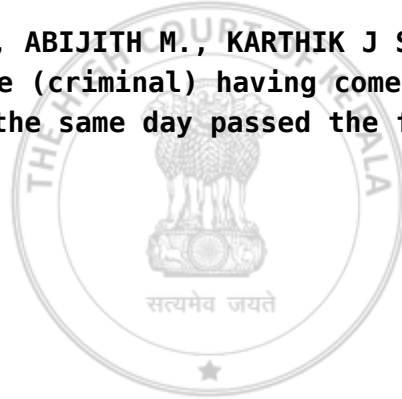
RESPONDENT:

BAIJU KOTTARAKKARA, FILM DIRECTOR, S/O. BABY JOHN,
AGED 56 YEARS, NEST, CHIRAKKAKAM, VARAPUZHA P.O,
KOCHI - 683 517.

BY M/S. B. MOHANLAL, ABIJITH M., KARTHIK J SEKHAR.

This Contempt of case (criminal) having come up for orders on
10.10.2022, the court on the same day passed the following:

P.T.O.



A.K.JAYASANKARAN NAMBIAR & MOHAMMED NIAS C.P., JJ.

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Contempt Case (Criminal) No. 1 of 2022

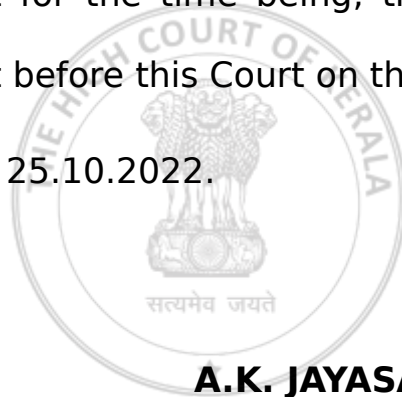
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Dated this the 10th day of October, 2022

ORDER

Serve a copy of the CD containing the video clip on the respondent.

Post after two weeks for the additional affidavit of the respondent. As we not dispensing with the personal appearance of the respondent for the time being, the respondent shall be personally present before this Court on the next date of hearing.

Post on 25.10.2022.



**Sd/-
A.K. JAYASANKARAN NAMBIAR
JUDGE**

**Sd/-
MOHAMMED NIAS C.P.
JUDGE**

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